

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (c) The State Government of Madhya Pradesh had forwarded a proposal of a Non-Governmental Organisation named the Viklang Avam Druшти Vadhitarth Kalyan Sangh, Jabalpur for financial assistance under the Centrally Sponsored Scheme of Integrated Education for Disabled Children (IEDC). The proposal for the financial year 1998-99 was received in Nov. 1998. The case was processed and an amount of Rs. 1,56,750/- was released to this organisation as first instalment for 1998-99 vide the Department of Education's sanction letter No. 14-31/98-IE dated 20th January, 1999.

(d) Does not arise.

[English]

#### Infiltration in Assam

226. SHRI NRIPEN GOSWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the measures adopted to prevent infiltrators crossing or attempting to cross the border of Assam as stipulated in the Assam Accord; and

(b) the details of achievements made so far in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) The Assam Accord provides inter alia, that the international border shall be made secure against future infiltration by erection of physical barriers like walls, barbed wire fencing and other obstacles at appropriate places. In pursuance of this, sanction for the construction of 2784 kms. of roads and 896 kms. of fence along the Indo-Bangladesh border was accorded by the Central Government.

2149 kms. of border roads and 789 kms. of fence have been completed upto 31.12.98 Border Security Force has intercepted 12895 Bangaldeshi nationals in Assam sector during the period from 1990 to 1998. As per information made available by the Government of Assam 28440 cases have been referred to Illegal Migrants Determination Tribunals and 1455 illegal migrants have been deported. Sanction of 1280 additional posts under Prevention of Infiltration of Foreigners Scheme was accorded in 1987 for Assam. The total strength of the force under this Scheme was thus raised to 3154. This force is meant to act as second line of defence against infiltrators and full expenditure in this regard is met by Government of India.

#### Historical Sites on the Verge of Extinction

227. SHRI S.S. OWAISI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government have been drawn to the newsitem captioned "Historical sites in ruins as Andhra, ASI turned a blind eye" appearing in the 'Indian Express' dated January 10, 1999.

(b) if so, the details thereof and the reaction of the Government thereto;

(c) the steps taken by the Government to save the historical sites in Andhra Pradesh; and

(d) the total grant provided by the Government to Andhra Pradesh for this purpose?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (c) The centrally protected monuments of Andhra Pradesh as mentioned in the news item especially in the district of Guntur, West Godavari Prakasham and Nellore are in a fairly good state of preservation. In addition to structural repairs, chemical preservation and environmental development is being carried out as needed depending on archaeological principles and availability of resources.

(d) An allocation of Rs. 85,55,000/- has been made by the Archaeological Survey of India for the maintenance and conservation of centrally protected monuments in Andhra Pradesh during the current financial year.

#### Development of West Coast

228. SHRI A. VENKATESH NAIK : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have forwarded the recommendations of the Government of Karnataka to the Asian Development Bank for financing the development of the West Coast districts of the State;

(b) if so, the details thereof;

(c) the estimated cost of the project;

(d) whether the ADB has agreed for funding the project; and

(e) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Yes, Sir.